

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1318/2024, New IA (IBC)/1310/2024 in Company Petition IB/320/7/2022
NAME OF THE COMPANY	Manjeera Constructions Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Constructions Ltd
UNDER SECTION	7 of IBC

ORDER

IA(IBC)/1318/2024

Present: Ld. Counsel Mr. PVL Bhanu Prakash for the Applicant.

Ld. Counsel Mr. Palash Taing, Mr. Abhijeet Talwar, Mr. Mayank Kumar for the Respondent No.1/FC.

Ld. Counsel Mr. VVSN Raju for the Respondent No.2.

Counters filed. Rejoinder, if any, may be filed. **Matter is adjourned to 13.08.2024.**

IA(IBC)/1310/2024

Present: Ld. Counsel Mr.VVSN Raju for the Applicant.

Ld. Counsel Mr. C. Tulasi Krishna for the Respondents No. 1 to 5 and 8 to 17.

None for the Respondents No. 19, 22 & 23

Ld. Counsel Mr. C. Sindh Kumar for the Respondents No.20,21&24.

Respondents No.19, 22, & 23 served but not present. Hence, set ex-parte. Issue fresh notice to the Respondents No.6 & 7. For filing of Vakalat as well as counter by the Respondents No. 1 to 5, 8 to 17 and 20,21&24. **Matter is adjourned to 13.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)